

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition (Criminal) No.340/2024

A. SHANKAR @ SAVUKKU SHANKAR

Petitioner(s)

VERSUS

STATE OF TAMIL NADU & ORS.

Respondent(s)

(With IA No.179219/2024-EXEMPTION FROM FILING O.T. and IA No.179221/2024-EXEMPTION FROM FILING THE COPY OF F.I.R. and IA No.179226/2024-APPROPRIATE ORDERS/DIRECTIONS and IA No.179228/2024-APPROPRIATE ORDERS/DIRECTIONS)

Date : 23-08-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRAFor Petitioner(s) Mr. Balaji Srinivasan, AOR
Ms. Harsha Tripathi, Adv.For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Sidharth Luthra, Sr. Adv.
Mr. D. Kumanan, AOR
Ms. Deepa S, Adv.
Mr. Sheikh F Kalia, Adv.
Mr. Veshal Tyagi, Adv.
Mr. Chinmay Anand Panigrahi, Adv.UPON hearing the counsel the Court made the following
O R D E R

1 List the Petition on 27 August 2024.

(CHETAN KUMAR)
A.R. -cum-P.S.(SAROJ KUMARI GAUR)
Assistant Registrar